

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 11<sup>th</sup> August, 2016

Time : 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR COMPLETION OF PLEADINGS</b>			
1.	<b>Execution Application No. 13/2016 (M.A. No. 798/2016) IN O.A. No. 122/2015</b>	F Block Resident Welfare Association  Vs. State of U.P. & Ors.	Mr. Rajiv Ranjan Prasad & Mr. Vikas Gaur, Advs. for Applicant  Mr. Raman Yadav, Adv. for GDA Mr. Virender Singh Teotia, Adv. for Applicant in M.A. No. 798/2016
2.	Appeal No. 29/2016 (M.A. No. 543/2016)	Diwan Singh & Anr.  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant  Mr. Rahul Pratap, Adv. for R-1 Mr. Narender Pal Singh, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. Ms. Avish Ahlawat, Adv.
3.	Original Application No. 253/2016 (M.A. No. 430/2016)	Mohar Singh Yadav  Vs. Union of India & Ors.	Mr. Ashwani Kr. Dubey & Mr. Manoj Kumar Sahu, Advs. for Applicant  Ms. Divya Prakash Pandey, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 to 5 Mr. Neeraj Malhotra & Ms. Sakshi Sachdev, Advs. for R-6
4.	Original Application No. 355/2016	Bindapur Vikas Samiti  Vs. Govt. of NCT of Delhi & Ors.	Mr. Prateek Choudhary, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1 & 2
<b>FOR HEARING</b>			
5.	Original Application No.33/2013 (T <sub>HC</sub> ) (M.A. No. 614/2014)	Karnail Singh & Ors.  Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant  Mr. Rajkumar, Adv. for R-1 Mr. Anil Soni, AAG & Mr. Naginder Beniwal, Adv. for R-2 Mr. Anup Singh, Adv. for R-3 Mrs. Munisha Gandhi, Sr. Adv. for R-5 Mr. Arvind Kumar, Adv. for R-6 Mr. Yadav. N. Singh, Adv. with Mr. Anurag Singh Adv. for R- 7 & 12 Mr. H. P. Singh, Adv. for R-8 Mr. Parveen Mahajan, Adv. for R-9 & 10 Mr. Atul V. Sood & Raktim Gogoi Advs. for R-11 Mr. Narender S. Yadav, Adv. for R-12 Mr. Nitin Kasuhal, Adv. Adv. for R-13 & 15 Ms. Richa Kapoor, Adv. for PPCB
6.	Original Application No.30/2013 (T <sub>HC</sub> )	Jai Singh & Ors.  Vs. U.O.I. & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant  Mr. P. B. Singh, Adv. for R-1 Mr. Rajkumar, Advs. for R-2 Mr. Anil Soni, AAG & Mr. Naginder Beniwal,

			<p>Adv. for R-3 &amp; 5  Mr. Anup Singh, Adv. for R-4  Mr. Satpal, for R-6  Mr. Raktim Gogoi, Adv. for R-7 &amp; 8  Mr. Jatin Kumar, Adv. for R-9  Mr. Y. Nagpal, Adv. for R-11  Mr. Nitin Kaushal and Mr. Rahul Verma,  Adv. for PSIEC, for R-13  Ms. Richa Kapoor, Adv. for PPCB</p>
7.	Original Application No. 24/2014	<p>Shiv Prasad    Vs.  U.O.I. &amp; Ors.</p>	<p>Mr. Sanjay Upadhyay &amp; Mr. Salik Shafique,  Adv. for the Applicant</p> <p>Mr. Vikas Malhotra, Adv. for R-1  Mr. Rahul Verma, AAG for R-2 &amp; 6  Mr. Abhishek Paruthi, Adv. with  Mr. Bhupinder Kumar, LA for CPCB  Mr. Mukesh Verma, Adv. for R-4  Mr. Aditya Singh, Adv. for R-5  Mr. Pradeep Mishra, Adv. for R-7  Mr. Pinaki Misra, Sr. Adv. with  Mr. Sidharth Bhatnagar &amp; Ms. Ritwika  Nanda, Adv. for R- 8 to 21 &amp; 23 to 25</p>
8.	Original Application No. 41/2015 (M.A No. 100/2015)	<p>D.K. Joshi    Vs.  Union of India &amp; Ors.</p>	<p>Mr. Ritwick Dutta &amp; Mr. Rahul Choudhary,  Adv. for Applicant</p> <p>Mr. Rajesh Kumar Singh, Adv. for R – 1  Mr. Abhishek Yadav, Adv. for R-2, 3, 6 &amp; 7  Mr. Pradeep Mishra, Adv. for R – 4  Mr. Pinaki Mishra, Sr. Adv. with Mr. Ajit  Sharma, Adv. for R – 5  Ms. Antima Bazaz, Adv.  Mr. Vikas Malhotra, Adv. for MoEF</p>
9.	Original Application No. 189/2014 (M.A No. 654/2014)	<p>D.K. Joshi    Vs.  Union of India &amp; Ors.</p>	<p>Mr. Ritwick Dutta &amp; Mr. Rahul Choudhary,  Adv. for Applicant</p> <p>Mr. Rajesh Kumar Singh, Adv. for R – 1  Mr. Abhishek Yadav, Adv. for R-2, 3, 6 &amp; 8  Mr. Pradeep Mishra, Adv. for R – 4  Mr. J.M. Sharma, Sr. Adv. along with  Mr. Pinaki Mishra, Sr. Adv. for R – 5  Mr. Avijit Bhushan, Adv. for R - 7</p>
10.	Original Application No. 176/2015 (M.A. No. 1332/2015)	<p>Shailesh Singh    Vs.  Hotel Holiday Regency, Moradabad &amp;  Ors.</p>	<p>Mr. Sudeep Dey, Adv. &amp; Mr. Shailesh Singh</p> <p>Mr. Rishab Raj Jain &amp; Priyadarsni Gopal,  Adv. for R-1  Mr. Pawan Upadhyay, Adv. for R-2 &amp; 3  Mr. Anil K. Kher, Sr. Adv. with Ms. Anisha  Mahajan, Adv. for R-4  Mr. Purushottam Mishra, Adv. for R-5  Mr. Abhishek Yadav, Adv. for R-6 to 10  Mr. Pradeep Misra &amp; Mr. Daleep Dhayani,  Adv. for UPPCB  Mr. Balendu Shekhar, Adv.  Mr. Rajkumar, Adv. for R-12  Mr. A. K. Prasad, Adv. for R-14  Mr. B. V. Niren, Adv. for CGWA</p>
11.	Original Application No. 180/2015	<p>Sushil Raghav    Vs.  Union of India &amp; Ors.</p>	<p>Mr. Ritwick Dutta &amp; Mr. Rahul Choudhary,  Adv. for Applicant</p> <p>Ms. Taruna A. Prasad, Adv. for R-1  Mr. Raman Yadav, Adv. for R-2 &amp; 6  Mr. Abhishek Yadav, Adv. for R-2 to 4  Dr. Indra Pratap Singh for R-5  Mr. Rohit Raj Sachan, Adv. for R-7  Mr. Praveen K. Mittal, Adv. for R-8</p>

12.	Original Application No. 325/2015	Lt. Col. Sarvadaman Singh Oberoi  Vs. Union of India & Ors.	Ms. Suruchi Mittal & Mr. Abhishek Gautam, Adv. for Applicant  Mr. A. K. Prasad, Adv. for R-1 & 2 Ms. P. Batra Singh, Adv. for R-3 Mr. Vivek Sharma, Adv. for R-4 Mr. Taruna A. Prasad, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
13.	Original Application No. 98/2016	Sector 4 Residents' Welfare Association Vaishali  Vs. The Commissioner, Ghaziabad Nagar Nigam	Ms. Alpana Poddar & Mr. Vikram Pradeep, Adv. for Applicant  Mr. Sudhir Kulshreshtha, Adv. for R-1 Mr. Shariq Ahmed, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4
14.	Original Application No. 148/2016	Mahesh Chandra Saxena  Vs. South Delhi Municipal Corporation & Ors.	Mr. Rahul Khurana, Adv. for Applicant  Ms. Puja Kalra, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Narender Pal Singh, Adv. for DPCC Mr. B. V. Niren, Adv. for CGWA Ms. Sakshi Popli, Adv. for DJB Mr. Surendra Kumar, A.E. for R-5 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Mr. Gaurav Kumar Banal, Adv. for R-6

**Date: 11<sup>th</sup> August, 2016**  
**Time: 3.00 PM**

**HON'BLE MR JUSTICE U.D. SALVI**  
**JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING (IN CHAMBER OF HON'BLE MR. JUSTICE U. D. SALVI)</b>			
1.	<b>Review Application No. 23/2016 (M.A. No. 762/2016) IN Original Application No. 14/2016</b>	Yuva Shakti Sangthan  Vs. Ministry of Environment & Forests & Ors.	Ms. Divya Sharma, Adv. for Applicant

**For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**